

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.12.2021 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1117 of 2019 (PH)	Canara Bank. Vs. Mamta Binani & Ors. With	Ridhima Sehgal	Videh Vaish-R1 Khushboo Aggarwal- R3 Neeraj Kr. Gupta-R4 Lalit Mohan- RP
2.	Comp. App (AT) (Ins) No. 922 of 2020 (PH)	Canara Bank Vs. Manoj Kumar Sharma & Ors.	Parth Tandon	Shaunak Mitra-R1 alut Mohan-R2 Rishav Banerjee-R3
3.	Comp. App. (AT) (Ins) No. 943 of 2020 (PH)	Pitti Coal Company Vs. Mahalaxmi Continental Ltd. & Ors.	Ashish Chauhan	Tanmay Thomas Apoorva Pandey Anand Varma-R1 to R5

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 858 of 2021	Pani Trading Corporation Vs. Jagadish Chandra B. Mistry IRP of Sona Alloys Pvt. Ltd.	Sunav Rastogi	
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For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 817 of 2021	Kiran Shah RP for KSL and Industries Ltd. Vs. Enforcement Directorate, Kolkata	Prachi	Zoheb Hossain Tulika Gupta
6.	Comp. App. (AT) (Ins) No. 1293 of 2019	Punjab National Bank Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	Alok Dhir
7.	Comp. App (AT) (Ins) No. 60 of 2020	Hemant Zaveri Vs. Bhavi Jewellers & Ors.	Udit Kishan Anup Jain	
8.	Comp. App. (AT) (Ins) No. 179 of 2020	Rungta Business Pvt. Ltd. Vs. Shradha Agencies Pvt. Ltd.	Ankur S.Kulkarni	

9.	Competition App. (AT) No. 15 of 2021	Maruti Suzuki India Ltd. Vs. Competition Commission of India	Pallavi Shroff	Balaji Subramanian
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For Hearing

10.	Comp. App. (AT) (Ins) No. 770 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	Arti Singh Avik Mukherjee-R2 Aakashdeep S Ruda Rishav Banerjee
11.	Comp. App. (AT) (Ins) No. 46 of 2020	Symbol Vinimay Pvt. Ltd. Vs. Champa Impex Pvt. Ltd.	Shruti Agarwal	Chayan Gupta
12.	Comp. App. (AT) (Ins) No. 234 of 2020	Lupin Dealers Pvt. Ltd. Vs. Ashish Vincom Pvt. Ltd.	Ankur S Kulkarni	Soumya Dutta
13.	Comp. App. (AT) (Ins) No. 357 of 2020	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.	Apoorv Agarwal	Sunil Kumar Gupta-R1 Vikram Kumar-R3 Swapnil Gupta-R6 Anand-R7 to R9 Niharika Sharma-R2, R4, R5, R7 & R9
14.	Comp. App. (AT) (Ins) No. 118 of 2021	Mr. Ajit Kumar Vs. Narayan Ramachandra Ghumatkar & Ors.	Shivanshu Kumar	K.D. Sharma-R4
15.	Comp. App. (AT) (Ins) No. 216 of 2021	Satya Prakash & Ors. Vs. Bhusan Power & Steel Ltd. Through Monitoring Agency & Anr.	Rakesh Kumar	Charu Bansal Prabha Simran Kaur-R1
16.	Comp. App. (AT) (Ins) No. 846 of 2021	Shailendra Singh, Resolution Professional of Rosewood Trexim Pvt. Ltd. Vs. --	Prerna Robin	
17.	Competition App. (AT) No. 01 of 2021	Arrdy Engineering Innovations Pvt. Ltd. Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	Shama Nargis Ram Kumar Poornachandran Dinoo Muthappa Ankita Gulati-R2,6

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By order of Hon'ble Chairperson
-sd/-
Registrar